

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

Autumn Session
Monday, September 24, 2018.

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri P. T. SAWKMIE, MLA to call the Attention of the Minister in-charge Transport under Rule 54 (1) of the Rules of Procedure and Conduct of Business on the News item published in the "Mawphor" dt. 23rd August 2018 under the Caption "Suki ka jingtei ia ka Inter State Bus Terminus ha shnong Mawiongrim".
3. Shri P. T. SAWKMIE, MLA to raise a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the News item which appeared in the "Shillong Times" dt. 05-06-2018 under the Caption "High-Level Panel on Punjabi Lane Relocation".
- *4. Special Motion.

Contd/- ...2

*5. Motions.

*6. Resolutions.

Shillong :
The 21st September, 2018.


Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.